



RNI No. MAHENG/2009/35528

Reg. No. MH/MR/South-344/2011-13

महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ३, अंक ४८ (३)]

गुरुवार, डिसेंबर २२, २०११/पौष १, शके १९३३

[पृष्ठे ७, किंमत : रुपये १४.००

असाधारण क्रमांक १२२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Second Excess Expenditure) Act, 2011 (Mah. Act No. XXXVI of 2011), is hereby published under the authority of the Governor.

By order and in the name of the
Governor of Maharashtra,

H.B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXXVI OF 2011.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette," on the 22nd December 2011).

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2004, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2004, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Sixty-second Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Second Excess Expenditure) Act, 2011. Short title.

Issue of Rs.
10,14,76,18,375
out of the
Consolidated
Fund of the
State to
meet certain
excess
expenditure
for the year
2003-2004.

2. From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of one thousand fourteen crores, seventy six lakhs, eighteen thousand and three hundred seventy five rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2004, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2004.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
Revenue and Forests Department					
C-3	Interest Payment.	2049, Interest Payment	267	...	267
Total-Revenue and Forests Department			267	...	267
Agriculture, Animal Husbandary, Dairy Development and Fisheries Department.					
D-1	Interest Payment.	2049, Interest Payment	...	1,59,78,726	1,59,78,726
D-4	Dairy Development.	2404, Dairy Development	...	95,90,610	95,90,610
Total-Agriculture, Animal Husbandary, Dairy Development and Fisheries Department.			...	2,55,69,336	2,55,69,336
School Education and Sports Department (School Education Department)					
E-2	General Education.	2202, General Education	79,11,60,767	...	79,11,60,767
Total-School Education and Sports Department			79,11,60,767	...	79,11,60,767
Public Works Department					
H-3	Housing.	2216, Housing	6,01,33,295	...	6,01,33,295
H-5	Roads and Bridges.	3054, Roads and Bridges	...	82,00,000	82,00,000
Total-Public Works Department			6,01,33,295	82,00,000	6,83,33,295

SCHEDULE—contd.

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
Water Resources Department						
(Irrigation Department)						
I-1	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation	}	16,71,15,725	2,85,000	16,74,00,725
		2701, Major and Medium Irrigation				
		2702, Minor Irrigation				
		2705, Command Area Development				
		2711, Flood Control and Drainage				
		2801, Power				
		3402, Space Research				
Total-Water Resources Department				16,71,15,725	2,85,000	16,74,00,725
Food,Civil Supplies and Consumer Protection Department						
M-2	Secretariat-Economic Services	3451, Secretariat-Economic Services	}	48,64,365	...	48,64,365
		3475, Other General Economic Services				
Total-Food,Civil Supplies and Consumer Protection Department.				48,64,365	...	48,64,365
Social Justice and Special Assistance Department						
(Social Justice, Cultural Affairs, Sports and Special Assistance Department)						
N-4	Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	}	...	90,976	90,976
		2235, Social Security and Welfare				
Total-Social Justice and Special Assistance Department.				...	90,976	90,976

Planning Department

O-2	Rural Employment.	2505, Rural Employment	3,62,29,024	...	3,62,29,024
O-7	Census, Survey and Statistics.	3454, Census, Survey and Statistics	11,47,606	...	11,47,606
Total-Planning Department			3,73,76,630	...	3,73,76,630

Housing Department

Q-1	Interest Payment.	2049, Interest Payment	...	1,44,64,165	1,44,64,165
Q-2	Other Administrative Services.	2070, Other Administrative Services	2,57,575	...	2,57,575
Total-Housing Department			2,57,575	1,44,64,165	1,47,21,740

Tribal Development Department

T-1	Interest Payment.	2049, Interest Payment	...	47,49,922	47,49,922
Total-Tribal Development Department			...	47,49,922	47,49,922

Environment Department

U-1	Interest Payment.	2049, Interest Payment	...	1,18,258	1,18,258
Total-Environment Department			...	1,18,258	1,18,258

Higher and Technical Education Department

W-1	Interest Payment.	2049, Interest Payment	...	2,23,13,751	2,23,13,751
W-4	Art and Culture / Labour and Employment	2205, Art and Culture	}	4,95,49,730	4,95,49,730
		2230, Labour and Employment			
Total-Higher and Technical Education Department			4,95,49,730	2,23,13,751	7,18,63,481

Water Supply and Sanitation Department

Y-3	Minor Irrigation.	2702, Minor Irrigation	36,06,311	...	36,06,311
Total-Water Supply and Sanitation Department			36,06,311	...	36,06,311
Total-A-Expenditure on Revenue Account			1,11,40,64,665	7,57,91,408	1,18,98,56,073

SCHEDULE—contd.

(1)	(2)	(3)	(4)			
B-EXPENDITURE ON CAPITAL ACCOUNT						
				Rs.	Rs.	Rs.
		Revenue and Forests Department				
C-9	Capital Expenditure on Other Administrative Services and Social Services	{ 4070, Capital Outlay on Other Administrative Services. 4235, Capital Outlay on Social Security and Welfare. 6235, Loans for Social Security and Welfare 6245, Loans for Relief on Account of Natural Calamities.	...	48,48,848	48,48,848	
C-10	Capital Expenditure on Economic Services	{ 4406, Capital Outlay on Forestry and Wild Life 4415, Capital Outlay on Agricultural Research and Education. 4701, Capital Outlay on Major and Medium Irrigation. 4801, Capital Outlay on Power Projects 5475, Capital Outlay on Other General Economic Services. 6401, Loans for Crop Husbandry Services. 6406, Loans for Forestry and Wild Life	...	2,83,617	2,83,617	
		Total Revenue and Forests Department	...	51,32,465	51,32,465	
		Urban Development Department.				
F-5	Capital Expenditure on Social Services	{ 4217, Capital Outlay on Urban Development 5475, Capital Outlay on Other General Economic Services.	...	5,56,63,732	5,56,63,732	
		Total Urban Development Department	...	5,56,63,732	5,56,63,732	

Industries, Energy and Labour Department

K-9	Loans for Power Projects.	6801, Loans for Power Projects	8,89,44,27,000	...	8,89,44,27,000
	Total-Industries,Energy and Labour Department		8,89,44,27,000	...	8,89,44,27,000

Co-operation,Marketing and Textiles Department

(Co-operation and Textiles Department)

V-4	Capital Expenditure on Social Services and Economic Services	} 6216, Loans for Housing 6425, Loans for Co-operation 6851, Loans for Village and Small Industries 7475, Loans for Other General Economic Services	...	24,99,629	24,99,629
			...		
			...		
			...		
	Total-Co-operation,Marketing and Textiles Department.		...	24,99,629	24,99,629

Water Supply and Sanitation Department

Y-6	Capital Expenditure on Economic and Social Services	} 4215, Capital Outlay on Water Supply and Sanitation. 4402, Capital Outlay on Soil and Water Conservation. 6215, Loans for Water Supply and Sanitation	...	39,476	39,476
			...		
			...		
	Total-Water Supply and Sanitation Department		...	39,476	39,476
	Total-B-Expenditure on Capital Account		8,89,44,27,000	6,33,35,302	8,95,77,62,302
	Grand Total		10,00,84,91,665	13,91,26,710	10,14,76,18,375

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